

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 205 OF 2013 &
IA NO. 133 OF 2016

Dated: 28th March, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Sathavahana Ispat Limited **Appellant(s)**
Vs.
Karnataka Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Sriranga
Ms. Sumana Naganand
Ms. Pratiksha Mishra for R-2

ORDER

List this matter for hearing on **19.04.2018.**

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

Bn/kt